

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KANGRA DIVISION
AT DHARAMSHALA.

No.DSJ/EC/(4-13)/2021:-

Dated:-



OFFICE ORDER

Pursuant to Notification No. HHC/Admn-18-IV/74- dated 14.03.1983, of the Hon'ble High Court of Himachal Pradesh, Shimla, the sub Division wise panels of Advocate for legal aid to accused at State expenses under Himachal Pradesh Legal Aid to Accused at State Expenses Rules, 1981, in respect of Civil and Sessions Division, Kangra have been approved for a period of two years w.e.f 01.04.2021 :

Sub Division Dharamshala.

1.	Ms. Nidhi Sharma, Advocate
2.	Ms. Nivedita Goswami, Advocate
3	Ms. Richa Vasishth, Advocate
4	Ms. Neelam Mandyal, Advocate
5	Ms. Himali Thapa, Advocate
6	Ms. Rachita Sharma, Advocate
7	Shri Manav Kumar, Advocate
8	Shri Manish Chand Katoch, Advocate
9	Shri Vijay Kumar, Advocate
10	Shri Vikramjeet Sharma, Advocate
11	Ms. Priyanka Chauhan, Advocate
12	Ms. Radhika Rani, Advocate
13	Shri Anuj Soni, Advocate

Sub Division Palampur

1	Shri Sushant Mandyal, Advocate
2	Shri Ashish Awasthi, Advocate
3	Shri Paramjeet Singh, Advocate
4	Shri Rajesh Chand Katoch, Advocate

Sub Division Baijnath

1	Shri Ajay Awasthi, Advocate
2	Shri Santosh Kumar Sharma, Advocate
3	Shri Ashok Kumar, Advocate
4	Shri Ashok Kumar Jamwal, Advocate
5	Shri Sanjay Kumar, Advocate
6	Shri Vinod Kumar Sagwal, Advocate
7	Smt Chander Prabha, Advocate
8	Shri Rakesh Kumar, Advocate
9	Shri Sudhanshu Sharma, Advocate
10	Shri Sidharth Thakur, Advocate
11	Shri Surinder Singh Thakur, Advocate
12	Ms. Antash Prashar, Advocate
13	Smt. Sujata Kumari Thakur, Advocate
14	Shri Sushem Kumar Purohit, Advocate
15	Smt. Shivani Purohit, Advocate

Sub Division Indora

1	Shri Sunit Katoch, Advocate
2	Shri Vipul Goutam, Advocate
3	Shri Rohit Katoch, Advocate
4	Shri Deo Singh Thakur, Advocate
5	Shri Parminder Pal Singh, Advocate
6	Ms. Atisha Sharma, Advocate

Sub Division Nurpur

1	Shri Naresh Kumar Dhiman, Advocate
2	Shri Pankaj Bhardwaj, Advocate
3	Shri Rahul Chib, Advocate
4	Shri Aditya Sharma, Advocate
5	Shri G.S Mandial, Advocate
6	Shri Gian Singh, Advocate
7	Shri Som Raj, Advocate
8	Shri Shekhar Guleria, Advocate
9	Shri Munish Dutt, Advocate
10	Shri Arun Koundal, Advocate
11	Shri Daljeet Gulerial, Advocate
12	Shri M.S Jamwal, Advocate
13	Shri Ashok Kumar Sharma, Advocate
14	Ms. Vibhuti Gulerial, Advocate
15	Shri R.N Raina, Advocate

Sub Division Jawali

1	Neetu Bloreya, Advocate
2	Shri Digvijay Malhotra, Advocate
3	Anjani Sharma, Advocate
4	Ms. Sheresta Choudhary, Advocate
5	Shri Amit Prashar, Advocate
6	Ms. Reena Devi, Advocate
7	Shri Charanjeet Singh, Advocate
8	Shri Harnek Singh, Advocate
9	Ms. Indu Bala, Advocate
10	Shri Vinod Kumar Kandoria, Advocate
11	Ms. Madhu Bala, Advocate
12	Shri L.M Sharma, Advocate
13	Shri Amit Kumar Chaudhary, Advocate
14	Kimi Kamal, Advocate

Sub Division Kangra

1	Shri Sudhir Kumar
2	Smt. Navdeep Kumari
3	Shri Ankur Kumar
4	Smt. Archana Puri
5	Ms. Pooja Kumari
6	Smt. Richu Sharma
7	Smt. Chandardeep Kaur

Sub Division Dehra

1	Shri Sushil Kumar Jamwal, Advocate
2	Shri Ajay Thakur, Advocate
3	Ms. Shalini Jamwal, Advocate
4	Ms. Ranjna Patial, Advocate
5	Shri Mahinder Singh, Advocate
6	Ms. Ishita Choudhary, Advocate
7	Shri Sushil Kumar, Advocate
8	Shri Amit Rana, Advocate
9	Shri Raman Kumar, Advocate
10	Shri Rajdeep Chouhan, Advocate
11	Ms. Reeta Kumari, Advocate
12	Shri Lalit Uppal, Advocate
13	Shri S.K Narotra, Advocate
14	Shri Naval Kishore Sharma, Advocate
15	Shri Arvind Dhiman, Advocate

District and Sessions Judge,
Kangra Division at Dharamshala

Endst No. No.DS/JEC/(4-13)/2021:- 3995-4024. Dated:- 31-3-2021
Copy forwarded to:-

1. All the Judicial Officers of this Civil and Sessions Division for information.
2. All the Presidents, Bar Associations in Kangra District.
- ✓ 3. The Assistant Programmer of this office with the direction to upload the same on official website of this Court.

District and Sessions Judge,
Kangra Division at Dharamshala.